#### PART-V

#### NOTIFICATION

Dated Kohima, the 6th March, 2020.

NO.LAW/ACT/3-50/2020:: The Nagaland Appropriation (No.1) Act, 2020 (Act No.1 of 2020) duly assented by the Hon'ble Governor of Nagaland on 15.02.2020 is published herewith for general information.

RHONTHUNGO ANDREAS
Under Secretary to the Govt. of Nagaland.

An Act

To authorise payment and appropriation of certain sums from and out of the Consolidated Fund of the State of Nagaland to the services of the year ending on the thirty first day of March, 2021.

It is hereby enacted in the Seventy first year of the Republic of India as follows.

# Short Title and Commencement

1. This Act may be called the Nagaland Appropriation (No. 1) Act, 2020.

Withdrawal of ₹ 4469,22,96,000/-(Rupees four thousand four hundred sixty nine crore twenty two lakh ninety six thousand only) from and out of the Consolidated Fund of the State of Nagaland for Financial Year 2019-20.

2. From and out of the Consolidated Fund of the State of Nagaland there may be paid and applied further sums not exceeding those specified in the Schedule amounting in the aggregate to the sum of ₹ 4469,22,96,000/- (Rupees four thousand four hundred sixty nine crore twenty two lakh ninety six thousand only) towards defraying the several charges which will come in course of payment during the year ending on the thirty first day of March, 2020 in respect of services specified in Column (5) of the Schedule.

### Appropriation

 The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Nagaland by this Act shall be appropriated for the services and purpose expressed in the Schedule in relation to the year ending on the thirty first day of March, 2020.

## SCHEDULE

## THE NAGALAND APPROPRIATION (NO. 1) ACT, 2020

(Rs. in Lakh)

Demand/Appropriation, Service & Purposes		Section 2	Voted by the Assembly	Charged on the Consolidated Fund	Total 5
		CAPITAL	250.00		250.00
2	Head of State	REVENUE		456.98	<b>456.9</b> 8
3	Council of Ministers	REVENUE	618.95		618.95
4	Administration of Justice	REVENUE	332.57	140.66	473.23
5	Election	REVENUE	349.43		349.43
7	State Excise	REVENUE	23.60		23.60
8	Sales Tax	REVENUE	109.58		109.58
9	Taxes on Vehicle	REVENUE	178.87		178.87
10	Public Service Commission	REVENUE		122.67	122.67
13	Village Guards	REVENUE	3331.67		3331.67
14	Jails	REVENUE	483.34		483.34
15	Lokayukta	REVENUE		191.90	191.90
16	State Guest Houses	REVENUE	298.08		298.08
17	State Lotteries	REVENUE	53.72		53.72
20	Relief, Rehabilitation etc.	REVENUE	20.45		20.45
21	Relief of Distress caused by Natural	REVENUE	13517.68		13517.68
22	Civil Supplies	REVENUE	7388.44		7388.44
23	Loans to Government Servants	CAPITAL	16.35		<b>16.3</b> 5
25	Land Records and Survey	REVENUE	79.89		<b>79.8</b> 9
26	Civil Secretariat	CAPITAL	20094.98		20094.98
28	Civil Police	REVENUE	14625.45		14625,45
29	Stationery and Printing	REVENUE	163.55		163.55
30	Administrative Training Institute	REVENUE	19.64		19.64
31	School Education	CAPITAL	140.04		140.04
33	Youth Resources and Sports	REVENUE	582.48		582.48
	The second secon	CAPITAL	5135.85		<b>5135.</b> 85
34	Art and Culture and Gazetteers	REVENUE	157.90		157.90
		CAPITAL	758.43		758.43
35	Medical, Public Health and Family Welfare	REVENUE	355.43		355,43
36	Urban Development	REVENUE	520.58	-	<b>520.</b> 5
		CAPITAL	928.21	1	928.21
37	Municipal Administration	REVENUE	182.88		182.88
		CAPITAL	8622.99		8622.9

(Rs. in Lakh) Charged on Voted by the Total the Section Demand/Appropriation, Service & Purposes Consolidated Assembly Fund 2 141.46 141.46 REVENUE 38 Information and Public Relations 56.58 56 58 CAPITAL 1147.10 1147.10 REVENUE 39 Tourism 634.52 634.52 CAPITAL 64.17 64 17 REVENUE 41 Labour 1083.80 1083 80 CAPITAL 43 Social Security and Welfare 253.77 253.77 REVENUE 44 Evaluation 1575.9 1575.94 CAPITAL 45 Co-operation 95.2 95.26 REVENUE 46 Statistics 300.0 300.00 CAPITAL 123.0 123.06 REVENUE 47 Legal Metrology and Consumer Protection 744.27 744 27 CAPITAL 48 Agriculture 1665.35 1665 35 REVENUE Fisheries 2396.7 2396.74 REVENUE 52 Forest, Environment and Wildlife 1805.1 1805 17 REVENUE 53 Industries 500.0 500.00 CAPITAL 306.2 306 25 REVENUE Mineral Development 54 10013.5 10013.56 REVENUE Power 8509.E 8509.62 CAPITAL 652.7 652.75 REVENUE 56 Road Transport 296.5 296.57 CAPITAL 1668.3 1668.34 REVENUE 58 Roads and Bridges 15842.8 15842 81 CAPITAL 4832.5 4832.64 CAPITAL 59 Water Resources 203.0 203.01 REVENUE 60 Water Supply 443.5 443.56 REVENUE 62 Civil Administration Works 187.4 187.49 CAPITAL 35.1 35.10 REVENUE 63 Science, Technology, Ecology and 562.€ 562 63 REVENUE 64 Housing 3634. 3634.82 CAPITAL 263. 263.66 REVENUE 66 |Sericulture 148.0 148 03 REVENUE Home Guards 273. 273.73 REVENUE Police Engineering Project 4636.8 4636.83 CAPITAL 838. 838.64 REVENUE 69 Fire and Emergency Services 10151.0 10151.05 REVENUE 70 |Horticulture 8419. 8419.57 REVENUE 72 Land Resources Development

,_,_	2020			(Rs. in Lakh)	
Demand/Appropriation, Service & Purposes		Section 2	Voted by the Assembly	Charged on the Consolidated Fund 4	Total 5
74	Mechanical Engineering	REVENUE	530.46		<b>53</b> 0.46
75	Servicing of Debt	REVENUE		494.90	494.90
		CAPITAL		276881.88	276881.88
76	Women Welfare	REVENUE	161.62		161.63
77	Development of Underdeveloped Areas	REVENUE	23.87		23.9
		CAPITAL	1445.79		1445.
78	Technical Education	REVENUE	414.78		414.
79	Border Affairs	REVENUE	39.47		39.4
80	State Information Commission	REVENUE		30.29	30.
81	Information Technology and Communication	REVENUE	531.19		<b>5</b> 31.1
5700		CAPITAL	495.90		495.
82	New and Renewable Energy	REVENUE	46.01		46
		CAPITAL	361.78		361
	GRAND TOTAL :		168540.02	278382.94	446927
	CAPITAL :		81086.21	276881.88	35796
	REVENUE :		87853.81	1101.06	88954